

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 826/94

New Delhi this the 23rd August, 1994.

Sh. N.V. Krishnan, Vice-Chairman (A)
Sh. C.J. Roy, Member (J)

Om Parkash Meena son of
Sh. Sugan Chand,
R/o F-3, Police Colony,
Mehram Nagar, Palam Airport,
New Delhi. ...Applicant

(By Advocate Sh. R.S. Gulia, though none appeared)

Versus

1. Union of India through
Commissioner of Police,
Police Headquarters, I.P. Estate,
New Delhi.
2. Additional Commissioner of Police(Admn.)
Police Headquarters, I.P. Estate, ...Respondents
New Delhi.

ORDER(ORAL)

Hon'ble Mr. N.V. Krishnan:-

We notice that the applicant has not been appearing on the last several occasions. In the circumstances, this application is dismissed in default.

✓
(C.J. Roy)

Member (J)

'Sanju'

✓
23.8.94
(N.V. Krishnan)
Vice-Chairman